

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.508/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Small Industries Development Bank of India -Versus- Tirupati Jute Industries Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① D. BASU RAY | Adv. Respondents D. Banerjee
JISHNU CHOWDHURY | Advocate

ORDER

No one is present from the operational creditor's side.
Ld. Counsel for the corporate debtor is present.

List on 06/12/2017.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)